FILING UNDER CLAUSE (CA) OF SUB-REGULATION 2 OF THE CIRP REGULATIONS 2016

NAME OF THE THE CORPORATE DEBTOR

Angad Infrastructure Private Limited

DATE OF COMEMNCEMENT OF CIRP

25-Oct-18

LIST OF CREDITORS AS ON

22-03-2025

		DETAILS OF CLAIM		DETAILS OF CLAIM ADMITTED						AMOUNT	MUTUAL			
				AMOUNT OF		AMT				OF	DUES			
				CLAIM		COVERED BY	AMT COVERED			CONTING	THAT	AMOUNT OF	CLAIM UNDER	
		DATE OF	AMT	PROVISIONALLY	NATURE OF	SECURITY	BY	RELATED	VOTIN	ENT	MAY BE	CLAIM NOT	VERIFICATIO	
SN	NAME OF CREDITOR	RECEIPT	CLAIMED	ADMITTED	CLAIM	INTT	GUARANTEE	PARTY	G %	CLAIM	SET OFF	ADMITTED	N	REMARKS
1	Era Infra Engineering Limited		4,04,36,250.00	0.00	Operational	0.00	0.00	No	0.00%	0.00	0.00	4,04,36,250.00	0.00	Rejected as Time Barred
2	Sandeep Ramniwas Gupta & Co.		64,600.00	2,500.00	Operational	0.00	0.00	No	0.00%	0.00	0.00	62,100.00	0.00	
			4,05,00,850.00	2,500.00	0.00	0.00	0.00			0.00	0.00	4,04,98,350.00	0.00	